

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT  
AMARAVATI**

SUB: Filling up of **16 (sixteen)** vacancies in the cadre of District & Sessions Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) i.e., (i) **11** vacancies under 65% quota by promotion; (ii) **02** additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2019; and (iii) **03** additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2020 notified for the year 2022 - Publication of list of eligible officers - Regarding.

- READ:1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.  
2. High Court's Notification No.368-B.Spl., dated 11.03.2022.  
3. High Court's Notification No.458-B.Spl., dated 06.05.2022.

**ORDER ROC.NO.291/2022-B.SPL., DATED:07.05.2022**

**The High Court made the following Order:-**

The following list of eligible officers in the cadre of Civil Judges (Senior Division) who have completed 5 years of qualifying service as on 31.03.2022 are in the zone of consideration for promotion as District & Sessions Judges (Entry Level) to fill up 16 vacancies i.e., (11 vacancies under 65% quota by promotion; (ii) 02 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2019; and (iii) 03 additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2020) vide Notifications 2<sup>nd</sup> and 3<sup>rd</sup> read above.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI P.PANDURANGA REDDY, Prl. Senior Civil Judge, Kurnool.
2.	SRI S.M.PHANI KUMAR, Prl. Senior Civil Judge, Visakhapatnam.
3.	SRI S.KRISHNAN KUTTY, Prl. Senior Civil Judge, Kadapa.
4.	SMT. L.THEJOVATHI, Senior Civil Judge, Gooty, Ananthapuramu District
5.	SMT. M.MEENA DEVI, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District

6.	SRI M.HARI NARARYANA, II Addl. Senior Civil Judge, Vijayawada, Krishna District
7.	SRI M.RAMAKRISHNAM RAJU, Senior Civil Judge, Atmakur, Nellore District.
8.	SMT. A.NAGA SAILAJA, Senior Civil Judge, Tanuku, West Godavari District.
9.	SRI Y.BENNAYYA NAIDU, Senior Civil Judge, Peddapuram, East Godavari District
10.	SMT. MALLIPEDDI SOBHA RANI, II Addl. Senior Civil Judge, Nandyal, Kurnool District.
11.	SRI P.GOVARDHAN, VII Addl. Senior Civil Judge, Visakhapatnam.
12.	SMT. SUNKARA SRIDEVI, Prl. Senior Civil Judge, Narsaraopet, Guntur District
13.	SMT. P.J.SUDHA, Senior Civil Judge, Razole, East Godavari District
14.	SRI K.SRINIVASA RAO, Prl. Senior Civil Judge, Machilipatnam, Krishna District
15.	MISS. KAMPALLE SAILAJA, Senior Civil Judge, Rayachoti, Kadapa District
16.	SRI S.DAMODAR RAO, Senior Civil Judge, Nuzvid, Krishna District
17.	SRI D.SRINIVASULU, Prl. Senior Civil Judge, Eluru, West Godavari District
18.	SRI G.SHANMUKHA RAO, Senior Civil Judge, Kaikalur, Krishna District.
19.	SMT. K.NAGAMANI, Prl. Senior Civil Judge, Srikakulam.
20.	SMT. S.SUJATHA, I Addl. Senior Civil Judge, Visakhapatnam.
21.	SRI N.SRINIVASA RAO, Prl. Senior Civil Judge, Kakinada, East Godavari District
22.	SMT. N.PADMAVATHI, Chief Metropolitan Magistrate, Visakhapatnam
23.	SRI T.RAMA CHANDRUDU, Addl. Senior Civil Judge, Tenali, Guntur District
24.	SMT. G.CHANDRA MOULESWARI, VI Addl. Senior Civil Judge, Visakhapatnam
25.	SMT. K.NEELIMA, VII Addl. Senior Civil Judge, Vijayawada, Krishna District
26.	SRI YEEDU SRINIVASA RAO, Prl. Senior Civil Judge, Tirupati, Chittoor District.
27.	SMT. T.HARITHA, Senior Civil Judge, Tekkali, Srikakulam District.
28.	SRI P.BALA VENKATA KOTESWARA RAO, Senior Civil Judge, Sompeta, Srikakulam District.
29.	SRI B.SADHU BABU, Prl. Senior Civil Judge, Bapatla, Guntur District.

30.	SRI G.DEENA BABU, Secretary, District Legal Services Authority, Ananthapuramu.
31.	SRI D.SESHAYYA, Senior Civil Judge, Mangalagiri, Guntur District.
32.	SMT. G.RAJESWARI, Senior Civil Judge, Piler, Chittoor District
33.	SMT. D.SATYAVATHI, II Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District
34.	SMT. M.SHUBHA VANI, Senior Civil Judge, Chirala, Prakasam District
35.	SRI M.SRINIVASULU NAIK, Secretary, District Legal Services Authority, Nellore.
36.	SMT. N.SRIVIDYA, Addl. Senior Civil Judge-cum-VIII Addl. Chief M.M. Gajuwaka, Visakhapatnam District.
37.	SRI K.P.BALAJI, Prl. Senior Civil Judge, Nellore.
38.	SRI K.RATNA KUMAR, Secretary, District Legal Services Authority, Guntur.
39.	SMT. N.SARASWATHI, Prl. Senior Civil Judge, Rajampet, Kadapa District
40.	SMT.VELUPULA BHAVANI, Prl. Senior Civil Judge, Rajamahendravaram, East Godavari District.
41.	SRI Y.NAGARAJA, III Addl. Senior Civil Judge, Vijayawada, Krishna District
42.	SRI CH.VIVEK ANAND SRINIVAS, II Addl. Senior Civil Judge, Visakhapatnam.

Sunil  
07.05.22

REGISTRAR (VIGILANCE)